

(a) whether the Nehru Memorial Museum and Library is a registered body under the Societies Registration Act;

(b) the names of the office bearers of the Society; and

(c) what are the names of the papers kept in the Library and who have access to these papers?

THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE AND IN THE DEPARTMENT OF CULTURE (PROF. S. NURUL HASAN):

(a) Yes, Sir.

(b) President . . . Smt. Indira Gandhi.
Vice-President . . . Dr. Karan Singh.
Chairman of the
Executive Council . . . Miss Padmaja Naidu,
and
Director . . . Shri B. R. Nanda

(c) The papers kept in the Library comprise institutional records such as records of the All India Congress Committee, Mahajana Sabha of Madras, the British Indian Association of Awadh, the Indian States' Peoples Conference, All India Hindu Mahasabha, Home Rule League, etc. and also personal papers and correspondence of the Nehrus, Vithal Bhai Patel, Bhulabhai Desai, Asaf Ali, Homi Mody, V. D. Savarkar, Syed Mahmud, B. C. Roy, Sri Prakasa and several others.

Usually permission to consult open records is not denied to *bona fide* research scholars.

REORIENTATION OF RESEARCH PROGRAMMES BY UNIVERSITIES

53. **SHRI SURAJ PRASAD :**
SHRI M. V. BHADRAM :

Will the Minister of EDUCATION AND SOCIAL WELFARE be pleased to state :

(a) whether it is a fact that some Universities had decided to reorient their research programmes to meet the requirements of the national emergency;

(b) if so, the details thereof; and

(c) whether defence research also forms part of this reorganisation?

THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE AND IN THE DEPARTMENT OF CULTURE (PROF. S. NURUL HASAN):
to (c) The information is being collected from Universities and will be laid on the Table of Sabha in due course.

ENLISTMENT OF CONTRACTORS IN CENTRAL P. W. D.

54. **SHRI SASANKASEKHAR SANYAL:**
Will the Minister of WORKS AND HOUSING be pleased to state:

(a) the number of registered contractors enlisted with C. P. W. D. for undertaking jobs in and around Delhi/New Delhi; and

(b) how many of them belong to (i) West Bengal, (ii) Orissa, (iii) Tripura, (iv) Assam, (v) Meghalaya, (vi) other contiguous and neighbouring North Eastern Territories?

THE MINISTER OF STATE IN THE MINISTRY OF WORKS AND HOUSING (SHRI I. K. GUJRAL) : (a) There are 3559 contractors registered with the C. P. W. D. for execution of works in the Western Zone, which consists of Punjab, Himachal Pradesh, U. P., Delhi, Rajasthan, Jammu and Kashmir and Haryana.

(b) 3559 contractors mentioned at (a) above consist of 3450 contractors registered in the Western Zone, and 109 other contractors registered in other Zones, who are eligible to tender for C. P. W. D. works on an all-India basis. The application forms for enlistment of C. P. W. D. contractors do not call for information regarding the State to which each applicant belongs. Based on information on the postal address and place of business given by them, 46 addresses are located in West Bengal, one each in Orissa and Assam and 4 in other contiguous States. None of the addresses is located in Tripura and Meghalaya.

INLAND WATERWAYS IN KERALA STATE

55. **SHRI S. KUMARAN :**
SHRI BALACHANDRA MENON :

Will the Minister of PARLIAMENTARY AFFAIRS, AND SHIPPING AND TRANSPORT be pleased to refer to the reply to Starred Question No. 337 given in the Rajya Sabha on the 3rd August, 1971 and state the decision taken by the Central Government on the proposals submitted by the Government of Kerala for the development of the inland waterways in that State?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND SHIPPING AND TRANSPORT (SHRI RAJ BAHADUR) : Based on the recommendations of the Bhagavati Committee on Inland Water Transport, the Government of Kerala had submitted detailed project reports on the following three schemes for implementation during the Fourth Five